

Through Video Conferencing**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR****Original Application No.200/276/2016**

Jabalpur, this Thursday, the 03rd day of December, 2020

**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER**

V.K. Kundey, S/o Late Shri Krishna Kundey, age about 45 years, Occupation – DMS in SEC Railway, R/o Krishna Shanti Niwas, Bramhanand Kirana Store, Srinagar Gudhiyari Main Road, Srinagar, Khamtarai, Raipur (C.G.) Pin – 492008.

-Applicant

(By Advocate – Shri Prahlad Choudhary)

V e r s u s

1. Union of India, Ministry of Railway through General Manager, South East Central Railway, G.M. Office Bilaspur (C.G.) – 495004.
2. Senior Divisional Personal Officer, South East Central Railway, G.M. Office, Bilaspur (C.G.) – 495004.
3. Additional Personal Manager, South East Central Railway, Bilaspur (C.G.) – 495004.
4. Dy. Chief Material Manager (Stores) (Sales), South East Central Railway, General Stores Depot Raipur, Chhattisgarh Pin - 492008

-Respondents

(By Advocate – Shri Vijay Tripathi)

O R D E R

By Ramesh Singh Thakur, JM.

MA No.200/650/2020 has been filed by the applicant seeking permission to withdraw this Original Application.

2. Learned counsel for the respondents has no objection to it.
3. Accordingly, MA is allowed and the Original Application is dismissed as withdrawn.

(Naini Jayaseelan)
Administrative Member
am/-



(Ramesh Singh Thakur)
Judicial Member